

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**  
**COMPANY APPEAL(AT) NO.35 OF 2019**

**IN THE MATTER OF:**

Bank of Baroda

Appellant

Vs

Aban Offshore Ltd

Respondents

**Appellant:**-Mr. Brijesh Tamber and Mr Avirup Benjamin, Advocate.

**For Respondents:** - Ms Pooja Dhar, and Ms Haripriya Padmanaban, Advocates.

**O R D E R**

**03.07.2019** - Due to paucity to time, the appeal could not be taken up today.

List the appeal for hearing on **24<sup>th</sup> July, 2019.**

(Justice Bansi Lal Bhat)  
Member (Judicial)

(Mr. Balvinder Singh)  
Member (Technical)

Bm/nn